

(V) Dated: 17.02.2006.

App: None.

Resp: Shri Deepak Shukla for Shri  
Prashant Kumar.

Respondent seeks and are allowed  
4 weeks further time to file C.A. Be listed on  
31.3.2006.

O.R.  
(J.S. DHALIWAL)  
M (J)

C.A. not  
filed  
V.D.  
30-3-06

Ak/.

O.A. No597. /2005

✓ Item No.11

Dated: 31/3/2006

Appl: None.

Resp: Shri S.P. Singh for Shri Prashant Kumar.

From the perusal of the order sheets, it has  
come to notice that none was present for the  
applicant on earlier dates i.e. 17.2.2006, 5.1.2006  
and today also none is present to pursue this matter.  
Under the circumstances, the O.A. is dismissed in  
default and for non prosecution.

(A.K. Bhatnagar)  
J.M.

V.

CR  
Copied of order  
dt. 31-3-2006  
prepared today  
Dated 4/4/06